



12-2-92

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Hon. Mr. A.B. Gorthi, A.M.
Hon. Mr. S.N. Prasad, J.M.

This O.A. has been filed on 23-2-88. We find that the relief sought for by the applicants is that the ^{~ direction} ~~instruction~~ be issued to the respondents to employ the applicants in the year 1988 and in the ~~emerging~~ year as hot-weather employees. A perusal of records shows that on many dates, the applicants have been absent, ^{- besides today, ~} the application is dismissed for non-prosecution.


J.M.


A.M.

(ug)